

C.P. no. 39/97
Filed by applicant.
Filed on 6.6.97

295

1
2/6/97
CO

Dated: 6.6.97 (53)

Hear Mr. S.P. Saxena for
the applicant.

Issue notice to the
respondents, returnable on
30.6.97.

mj.
M.R. Kolkhetkar
(M.R. Kolkhetkar)
M(A)
B.S. Hegde
(B.S. Hegde)
M(T)

Notices issued to
Applicant/Respondents on
10.6.97

2/6/97

Date: 30.6.97.

Mr. S.P. Saxena for the
applicant and Mr. R.K. Shetty
for the respondents.

Learned counsel for the
respondents state that the
applicant has been called
for reinstatement and the
matter will be sorted out
shortly. Two weeks time
granted. Respondents are
directed to file their
affidavit by next date of
hearing.

S.O. to 25.7.97

30.6.97
Order/Judgement despatched
to Applicant/Respondent(s)
on 2.7.97

sub 47

M.A. to 1/1/1
(M.R. Kolkhetkar)
M(A)
B.S. Hegde
M(T)